

**DEVAN RAMACHANDRAN &
Dr.KAUSER EDAPPAGATH, JJ.**

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WP(C) No.15964 of 2023
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Dated this the 25th day of May, 2023

ORDER

Devan Ramachandran, J.

Sri.S.Kannan – learned Senior Government Pleader, submitted that the grant of compensation to the parents of Vandana Das, the young doctor who was unfortunately killed in the horrific incident at Kottarakkara on 10.05.2023, is under active consideration.

2. It is indubitable that in matters like this, it is the policy of the Government which is important and it would be scarce for this Court to impose any particular order.

3. The locus of the petitioner in moving this writ petition is also something which is required to be considered in due course; but suffice to say, the decision of the Government would be vital for any decision that we take.

We, therefore, adjourn this matter to be called on

08.06.2023; within which time, the Government will make available their views in this regard.

H/o

**Sd/- DEVAN RAMACHANDRAN,
JUDGE**

**Sd/- Dr. KAUSER EDAPPAGATH,
JUDGE.**

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